

THE HIGH COURT OF MANIPUR

AT IMPHAL

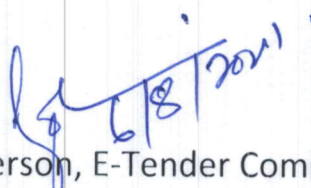
Dated: 06th August, 2021

Subject: - Award of Contract

No. HCM/C-51/2012-CC/Pt.II | 92712 In connection with the e-Tender no. HCM/C-51/2012-CC/Pt.II dated 01/04/2021, for supply, testing, installation and maintenance of 45 (forty five) Desktop Computers, 6 (six) Laptops, 11 (eleven) Multi Function Printers, 4 (four) UPS, 1 (one) WiFi Router, 2 (two) External Hard Disks, 41 (forty one) Power Extension Cords and 34 (thirty four) Pen Drives for the High Court of Manipur, the contract is awarded to **M/s JIL Information Technology Limited, Ghaziabad** for supply of following items.

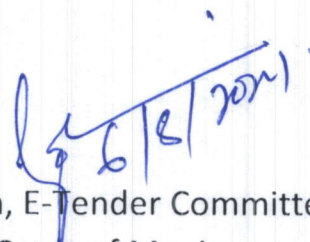
- (i) 6 (six) Laptops.

This Award of Contract is in pursuance to the Cancellation of Award of Contract to the L1 firm i.e. M/s Sagolsem Mani Singh & Sons, Imphal vide Notification No. HCM/C-51/2012-CC/Pt.II/92702 dated 06th August, 2021.


Chairperson, E-Tender Committee
High Court of Manipur

Endt. HCM/C-51/2012-CC/Pt.II | 92713-21 Imphal, the 06th August, 2021.
Copy to:-

1. The Registrar (Judl.)/(Admn.,PM&P),High Court of Manipur.
2. The Joint Registrar (Judl.)/CPC (Central Project Co-ordinator), High Court of Manipur.
3. The Joint Registrar (Admn.,PM&P) , High Court of Manipur.
4. The Deputy Registrar (Judl.),(Accounts/Planning),(Admn.), High Court of Manipur.
5. The Private Secretary to the Registrar General, High court of Manipur.
6. The System Analyst, High court of Manipur (to upload in <http://www.hcmimphal.nic.in/> and <https://manipur tenders.gov.in>).
7. Shri. S. Ramesh Singh, NIC Coordinator, High Court of Manipur.
8. M/s JIL Information Technology Limited, Ghaziabad.
9. Concerned File.


Chairperson, E-Tender Committee
High Court of Manipur